

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-102
(IB)-547(ND)2019
CA-35/CV/ND/2019

IN THE MATTER OF:

M/s. India Bulls Properties Pvt. Ltd.

....Applicant

Vs.

M/s. Paragon Hospitality Pvt. Ltd.

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 10.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : None

For the Respondent : None

ORDER

None present on behalf of both the parties. COC is directed to report to the Bench about the progress in the matter.

Sd/-

(SUMITA PURKAYASTHA)
MEMBER (T)

Sd/-

(JUSTICE SHRI R.D. KHARE)
MEMBER (J)